

HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL)

**Subject: Issuance of Digital Signature Certificates to the Judicial
Officers (Munsiffs) of 2020 batch.**

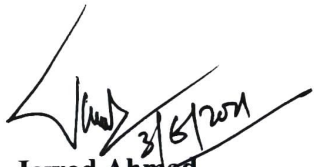
ORDER

No: 368 of 2021/RG

Dated: 03-06-2021

The Judicial Officers (Munsiffs) of 2020 Batch are permitted to purchase the Digital Signature Certificates with the technical assistance of the System officer of their respective Districts, and the cost the Digital Signature Certificates shall be borne out of the Head "office expenses" by the concerned DDOs. The DDOs shall transmit to the CPC eCourts the details of DSCs purchased for maintaining a centralized database of the same.

By order

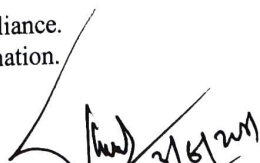

Jawad Ahmad
(Registrar General)

No:- 19233-65/RG/GS

Dated:- 03-06-2021

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
..... for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Srinagar
3. Registrar Rules, High Court Wing, Srinagar
4. Director J&K Judicial Academy, Srinagar
5. Registrar Judicial, High Court Wing, Jammu/Srinagar
.....for information.
6. Pr. District & Sessions Judge of all Districts of UT of J&K and Ladakh for Circulating amongst all the judicial officers in the District.
7. CPC e-Courts, High Court of J&K for information and compliance.
8. Director Finance, High Court Main wing, Srinagar for information.
9. Office file


(Registrar General)